

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 3027/2023

MADANPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 04-03-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rishi Malhotra, AOR

For Respondent(s)

Mr. Rajat Singh, AOR

Mr. Ramesh Thakur, Adv.

Mr. Sarthak Chandra, Adv.

Mr. Arun Pratap Singh Rajawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Records received.

Four weeks time, is granted to Id. counsel for appearing parties, to file additional documents.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

PRADIP Y. LADEKAR
Registrar